

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 173
TO BE ANSWERED ON 07.12.2022**

SILVERS LINE SEMI-HIGH SPEED RAIL PROJECT

173. ADV. ADOOR PRAKASH :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways has received revised Detailed Project Report (DPR) for the proposed Silver Line semi-high speed rail project in the State of Kerala, if so, the details thereof;

(b) whether the State has submitted any reply to the concerns raised/explanations sought for by the Railways on the DPR submitted earlier, if so, the details thereof;

(c) whether the Union Government has taken any decision on granting permission for this project, if so, the details thereof;

(d) whether the Railway Board has granted permission for survey for acquiring railway land for this project, if so, the details thereof; and

(e) whether the Southern Railway has raised any objections/concerns on acquiring railway land for this project, if so, the details thereof?

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) & (b): No, Sir. Sufficient details for technical feasibility were found lacking in the Detailed Project Report (DPR) submitted to Ministry of

Railways (MoR). Therefore, Kerala Rail Development Corporation Ltd. (KRDCL) has been advised to provide detailed technical documents such as alignment plan, particulars of railway land and private land, crossings over existing railway network, duly depicting affected railway asset through Zonal Railway for detailed examination of the project and to arrive at conclusion about feasibility of project, which is awaited.

(c): The Project is not yet sanctioned.

(d): In Principle Approval (IPA) of Railway Board has been granted for this project for taking up pre-investment activities. Granting of IPA enables preparation of DPR. which brings out the complete details of the project including financials.

(e): KRDCL has planned this corridor parallel to existing track in app. 200 Km length where 10-15 m railway land (app. 185 Ha) is being utilized by KRDCL for proposed corridor. In such situation, no space will remain available for any future expansion of Railways and augmentation of 3rd/4th line etc.
